

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.01.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 530 of 2020	Amit Agarwal, R.P. of the Corporate Debtor Boulevard Projects Pvt. Ltd. Vs. Ziasess Ventures Ltd.	Anjali Aggarwal	Ribhu Garg Raveena Rai
2.	Comp. App. (AT) (Ins) No. 895 of 2021	Department of Telecommunication Vs. Videocon Industries Ltd. & Ors.	Amit Mahajan	Anoop Rawat Meghna Rajadhyaksha Vajyant Paliwal Shreyas Edupuganti- R14

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 06 of 2022	Shree Bansi Metal and Alloys Pvt. Ltd. Vs. S.S. Alloys Products Pvt. Ltd.	Kartik Khanna	
4.	Comp. App. (AT) (Ins) No. 08 of 2022	Pramod Kumar Sharma Vs. Manesh Agarwal & Ors.	Babita Jain	
5.	Comp. App. (AT) (Ins) No. 09 of 2022	Soni Commercial Enterprises Pvt. Ltd. Vs. GP Global Asphalt Pvt. Ltd.	G. L. Soni	
6.	Comp. App. (AT) (Ins) No. 10 of 2022	Rajeev Lochan Das Vs. Nisharani Mahapatra & Anr.	S. M. Sundaram	
7.	Comp. App. (AT) (Ins) No. 12 of 2022	Brandbaron Marketing Pvt. Ltd Vs. Times Internet Ltd.	Sanjeev Kumar	
8.	Comp. App. (AT) (Ins) No. 13 of 2022	Nikhil Tandon Vs. Sanjeev Bindal Liquidator of Radhey Sham Tandon Manufacturing Pvt. Ltd. & Anr.	Pulkit Deora	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 657 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	Keshav Gupta Vishal Mahajan Vidit Anand
10.	Comp. App. (AT) (Ins) No. 749 of 2021	Piyush Sengar Vs. PEC Ltd.	Akhil P. Chhabra	Sangeeta Sondhi Ruchi Gour
11.	Comp. App. (AT) (Ins) No. 934 of 2021	Kishor K. Lonkar Vs. Hindustan Antibiotics Ltd.	Pratiksha Sharma	
12.	Comp. App. (AT) (Ins) No. 945 of 2021	Committee of Creditors of M/S Sinex Industries Ltd. Through Punjab National Bank Vs. Pinakin Surendra Shah IRP for M/S Sintex Industries Ltd. With	Ankit Raj	Purti Gupta
13.	Comp. App. (AT) (Ins) No. 1041 of 2021	Amit Dineshchandra Patel Vs. Punjab National Bank & Anr.	Arvind Kr. Gupta	Ankit Raj-R1
14.	Comp. App. (AT) (Ins) No. 950 of 2021 (With Defects)	Mritunjay Kumar Member of the Suspended Board of Director Unibera Developers Pvt. Ltd. Vs. Propertree Real Estate Solutions Pvt. Ltd. & Anr. With	Abhishek Anand	Gautam Singhal Rajat Chaudhary Dhananjay Sud-R1 Gaurav Mitra-R2 Shubham Saket Arbind Shukla- Impleador
15.	Comp. App. (AT) (Ins) No. 1023 of 2021 (With Defects)	Mritunjay Kumar Vs. Propertree Real Estate Solutions Pvt. Ltd. & Anr.	Abhishek Anand	Gautam Singhal-R1 Shalya Agarwal Aditya Gauri-IRP Shubham Saket
16.	Comp. App. (AT) (Ins) No. 958 of 2021	Asif Abdullah Dalwai Vs. Arun Bagaria IRP of Windals Auto Pvt. Ltd. & Anr.	Prachi Johri	Arun Bagaria-IRP
17.	Comp. App. (AT) (Ins) No. 963 of 2021	Axis Bank Ltd. Vs. Maharashtra Threaters Pvt. Ltd.	Kaustav Som	Gokul Anilkumar Aggarwal Kumar Anurag Singh
18.	Comp. App. (AT) (Ins) No. 1046 of 2021	Vijay Chhabra & Anr. Vs. Resolution Professional of M/S Today Homes Noida India Ltd.	Swartika Kumari	Apoorv Agarwal-RP

For Hearing

19.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
20.	Comp. App. (AT) (Ins) No. 463 of 2021	Anil Tayal Interim Resolution Professional for Nice Projects Ltd. Vs. Committee of Creditors of Nice Projects Ltd.	Nikshubha Sethi	Sumant Batra- Amicus Curiae

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By order of Hon'ble Chairperson
-sd/-
Registrar